

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Petition(s) for Special Leave to Appeal (C) No(s). 5733/2021

DIRECTOR OF EDUCATION & ANR.

Petitioner(s)

VERSUS

MADHU GOEL & ANR.

Respondent(s)

Date : 22-03-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Harish Pandey, AOR
Mr. Anshuman Tiwari, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on respondent No. 2 but none has entered appearance on his behalf.

Fresh steps for the service of notice by usual mode to Respondent No.1 shall be taken by the learned counsel for the petitioners within a period of two weeks, as a last chance. Dasti in addition is permitted to be served.

List again on 4.5.2022.

SAURABH PARTAP SINGH LALER
Registrar

MG